

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-186/2016
In OA-4582/2014**

New Delhi this the 17th day of May, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Mukesh Kumar Sharma,
S/o Sh. Bhiaru Lal Sharma,
Age:- 29 years,
Applied for:- Post of TGT, Sanskrit, Male (14/13),
R/o gram Ratanpura, Post Garwari,
Tehsil Jamva Ramgarh,
District Jaipur,
Rajasthan. .. Petitioner

(By Advocate : Sh. Sachin Kumar Jain)

Versus

1. Anindo Majumdar,
Chairman,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi- 110092.
2. Rajesh Chopra,
Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi- 110092.
3. Padmini Singla,
Director,
Govt. of NCT Delhi,
Directorate of Education,
Old Delhi Secretariat Building,
Timar Pur, Delhi- 110054. .. Respondent

(By Advocate: Ms. Ritika Chawla)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

This contempt petition has been filed for alleged non-compliance of the order dated 18.12.2015, the operative part of which reads as follows:

"12. In view of the above legal position and in view of the fact that the applicant was already permitted to take the examination provisionally by virtue of the interim orders dated 23.12.2014 and his results are yet to be declared by the respondents, we are of the considered view that the ends of justice would be met if the respondents are directed to declare the results of the applicant and to consider his case along with others as per his merit, after verifying his qualifications or otherwise satisfying themselves with his suitability, in accordance with law, within four weeks from the date of receipt of a copy of this order. The OA is disposed of, accordingly. No costs."

2. Today, when this CP was taken up, learned counsel for the respondents has appeared and submitted that the marks of the candidate have been disclosed to him pursuant to the orders of this Tribunal.

3. Both the sides agreed that order of this Tribunal has been complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**